

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1113
ANSWERED ON:15.11.2010
WELFARE OF FAMILIES OF WAR VETERANS
Kishor Shri Kamal ;Natrajan Meenakshi

Will the Minister of DEFENCE be pleased to state:

- (a) the details of scheme being implemented for welfare of war widows;
- (b) the details of beneficiaries during the last three years and the current year;
- (c) whether the Government has received complaints from the personnel disabled on duty and war widows/dependents regarding the facilities and allowances;
- (d) if so, the details thereof;
- (e) whether delay is being observed in giving appointments to the dependents of the personnel on compassionate ground; and
- (f) if so, the action taken/proposed to be taken to provide early appointments to the eligible persons on compassionate grounds?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) A list showing the details of schemes is at Annexure.
- (b) The details of widow beneficiaries during the last three years and the current year is as follow:
 - (i) Schemes Operated by Kendriya Sainik Board:

Year 2007-2008 2008-2009 2009-2010 2010-2011 (Upto June)

Beneficiaries 1282 1758 2030 1276

- (ii) Schemes Operated by DG(R) :

Year 2007 2008 2009 2010 (Upto October)

Beneficiaries 758 204 511 354

(c) & (d): Complaints mostly pertain to pensionary entitlements which are redressed in consultation with the Principal Controller of Defence Accounts, Banks and Record Offices.

(e) & (f): All appointments to the eligible dependents of the personnel on compassionate grounds are being granted under the existing policy of the Department of Personnel and Training. Besides, some States have also earmarked reservations for children/dependents of the Armed Forces personnel killed/disabled in war.